

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/22/2017
NAME OF THE PETITIONER(S) : N.N ABDUL AZEEZ & 3ORS
NAME OF THE RESPONDENT(S) : ABU ESTATES PVT LTD & 7 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Priyadarsini N Karthi Akilil For TK Bhaskar (9962179201)	Counsel for Petitioner	
2)	ABHINAV PARTHASARATHY (9865651552)	Counsel for R7	
3.)	CIBI VISHNU (9444030830)	COUNSEL FOR R1 to R6	

ORDER

Ms. N. Priyadarsini, Counsel for Petitioner present. Mr. Cibi Vishnu, Counsel for R1 to R6 present. Mr. Abhinav Parthasarathy, Counsel for R7 present. Counsel for Respondents submitted that both the parties are making efforts for settlement and talks are in progress for reporting final outcome. At request, time is enlarged. Put up on **22.08.2017 at 10.30 A.M.**



(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)